

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.32580 of 2021

*State of Odisha*

.... *Petitioner*  
Mr. J. Katikia, A.G.A.

-versus-

*Registrar General, Orissa High Court,  
Cuttack*

.... *Opp. Party*  
Mr. P.K. Muduili, A.G.A.

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE A.K. MOHAPATRA**

**Order No.**

**ORDER  
22.12.2021**

06. Hearing is concluded. Judgment is reserved.

सत्यमेव जयते (Dr. S. Muralidhar)  
Chief Justice

( A.K. Mohapatra )  
Judge

R.K. Singh/Jagabandhu